

(b) The cost escalation on account of delay in execution of the project is 44.1%.

(c) The important factors which caused delay in completion of the Project were:

- (i) Problems in land acquisition.
- (ii) Stoppage of work on boilers for 21 months by M/s. ACC Babcock Ltd. due to their filing of winding up petition in the Court.
- (iii) Delay in supply of some equipment.
- (iv) Recurring power cuts by An-dhara Pradesh State Electricity Board.
- (v) Heavy monsoon floods in 1986 and
- (vi) Technical problems with some of the indigenously developed critical equipments.

(d) As Heavy Water is a strategic material and is not freely traded in the market, the market price is not known. The cost of production of Heavy Water depends on the capital cost of the plant, cost of basic inputs, operation and maintenance expenses, etc. Return on production cost of heavy water is recovered from Nuclear Power Corporation on the basis of commercial terms.

[*Translation*]

Construction of New Building of Doordarshan at Mandi House, Delhi

3736. SHRI RAMESHWAR PATI-DAR: Will the Minister of INFOR-

MATION AND BROADCASTING be pleased to state:

(a) the estimated cost of construction of the new building of Doordarshan being constructed at its Mandi House Headquarter and the time by which the building is likely to be completed?

(b) whether the Works Advisory Board has violated the rules while accepting tender in this regard; and

(c) if so, the action being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) The work relating to the construction of the building (Stage-I) was awarded at a cost of Rs. 5,45,47,386. The construction has been planned to be completed by the end of the current year.

(b) There does not appear to be any violation of the rules.

(c) Does not arise.

[*English*]

Allocation of Fertilisers to Maharashtra

3737. SHRI PRAKASH V. PATIL: Will the PRIME MINISTER be pleased to state the quantity of different kinds of fertilisers like Urea, Potash etc. located to Maharashtra during 1989-90 and in 1990-91 so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS (DR. CHINTA MOHAN): Allocation of fertilisers to Maharashtra during 1989-90 and 1990-91 is given below product-wise:—

(figures in 000 tonnes)

<i>Product</i>	1989-90	1990-91
1	2	3
Urea	954.61	1304.91
Ammonium Sulphate	48.86	50.85
Calcium Ammonium Nitrate	3.52	4.07
Ammonium Chloride	1.08	1.03

1	2	3
Dia Ammonium Phosphate	298.44	379.24
Single Super Phosphate	354.79	545.42
Complexes	582.11	685.68
Muriate of Potash/Sulphate of Potash	113.25	207.06

Royalty on Foreign Trade Marks

3738. SHRI PRAKASH V. PATIL:
Will the PRIME MINISTER be pleased to state:

(a) the number of industrial units having foreign collaborations/foreign marks as on date; and

(b) the amount of royalty remitted by these industrial units to their foreign collaborators?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) The information is being collected and will be laid on the Table of the House.

Consumer Protection Fund

3739. PROF. ASHOK ANAND-RAO DESHMUKH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a Consumer Protection Fund;

(b) if so, the details thereof; and

(c) the time by which a final decision in this regard is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) to (c) There is no proposal to set up a Consumer Protection Fund. However, creation of a Consumer Welfare Fund was taken up with the Ministry of Finance and is under the consideration of that Ministry.

Ongoing Electronics Schemes

3740. SHRI CHATAN P. S. CHAUHAN:

SHRI DATTATRAYA BANDARU:

SHRIMATI SUMITRA MAHAJAN:

Will the PRIME MINISTER be pleased to state:

(a) the details of the on going electronics schemes/projects of the Department of Electronics.

(b) the year and month of launching such projects, the estimated cost of each project and their completion schedule;

(c) whether some of the projects have not been completed within the scheduled time resulting in cost escalation;

(d) if so, the details of such projects, the amount of cost escalation, project-wise; and

(e) the steps taken or proposed to be taken by the Government to expedite the completion of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (e) The details of the ongoing Departmentally run electronic projects/programmes as well as the projects sponsored through Public Sector Undertakings/Autonomous Societies under the control of the Department, are given in the attached Statement I. Most of these projects/programmes are continuous in nature. The details of some major time bound projects are given in the attached Statement II. The progress is being monitored through periodic reports submitted to the Monitoring Committees constituted by the Department of Electronics.